

FORM A
PUBLIC ANNOUNCEMENT
(Regulation 14 of the Insolvency and Bankruptcy Board of India(Voluntary Liquidation Process) Regulations, 2017)
FOR THE ATTENTION OF THE STAKEHOLDERS OF STARTSMART LABS INDIA PRIVATE LIMITED
RELEVANT PARTICULARS

1	Name of Corporate Debtor	STARTSMART LABS INDIA PRIVATE LIMITED
2	Date of incorporation of Corporate Debtor	28-09-2012
3	Authority under which corporate debtor is incorporated / registered	Registrar of Companies- Chennai
4	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U72900TN2012FTC087842
5	Address of the registered office and principal office (if any) of corporate debtor	MODULE 01L, FIRST FLOOR IIT MADRAS RESEARCH PARK, KANAGAM ROAD, TARAMANI CHENNAI Chennai TN 600113 IN
6	Liquidation Commencement date of Corporate Debtor	04-10-2022
7	Name and registration number of Liquidator	Mr. Vimal Kumar Agrawal IBBI/IPA-001/IP-P00741/2017-2018/11247
8	Address and E-mail of the Liquidator as registered with the Board	Office No. 4, Ground Floor C Wing, Shanti Jyot Building, Balaji Nagar, Near Railway Station, Bhayander West, Thane Pin 401101 E-mail: cirp.startsmartlabs@gmail.com/vimal@vpagrawal.in
9	Last date for submission of claims	03-11-2022

Notice is hereby given that STARTSMART LABS INDIA PRIVATE LIMITED has commenced voluntary liquidation on Tuesday, October 4, 2022

The stakeholders of STARTSMART LABS INDIA PRIVATE LIMITED , are hereby called upon to submit a proof of their claims, on or before November 3, 2022 to the liquidator at the address mentioned against item 7

The financial creditors shall submit their claims with proof by electronic means only. All other stakeholders may submit the claims with proof in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

[Handwritten Signature]

Name and Signature of Interim Resolution Professional :
Date and Place :

Vimal Kumar Agrawal
07-10-2022, Mumbai

